

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Shanmuga V
for T. Pooanan

Counsel for
Respondent

Shanmuga V

V. M. Kannan
for T. K. Bhaskar

Counsel for the
Petitioner

V. M. Kannan

ORDER

Counsels representing both the parties are present and stated that the parties are making efforts to settle the matter. Counsel for petitioner stated that during the pendency of the proceedings, they have received Rs.98,50,000/- from the petitioner as part payment out of the total claim. Both the counsels prayed for time to make submissions in relation to the outcome of the settlement talks. Time is extended at request. Put up on 16.01.2018.

**(S VIJAYARAGHAVAN)
Member (Technical)**

**(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)**